

F.No. J-11017/24/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

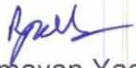
Shastri Bhawan, New Delhi,
Dated 27 September, 2018

ORDER

The President is pleased to **extend** the terms of the panel counsel as per this Department's earlier Order No. 36(2)/2015-Judl. dated 22.05.2015 (except the panel counsel for District & Subordinate Courts, Telangana State) for conducting Central Government litigation before the **High Court of Judicature at Hyderabad for the state of Telangana and for the state of Andhra Pradesh** with effect from date of expiry of their terms i.e. with effect from **22.05.2018** until further orders or till a new panel in this regard is finalized by this Department.

2. The terms & conditions of the engagement of aforesaid advocates will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

3. Hindi version of this order will follow.


(Ramayan Yadav)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/ PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri K. M. Nataraj, Additional Solicitor General of India (Southern Zone), No.4306, High Point IV, No.45, Palace Road, Near Basaveshwara Circle, Bangalore-560001.
3. Shri K. Laxman, Asst. SGI, High Court of Judicature at Hyderabad, Block-3, Flat No. 1, HIG-I, Phase-II, Baghlingampally, Hyderabad-44.
4. The Registrar, High Court of Judicature at Hyderabad for the state of Telangana & for the state of Andhra Pradesh.
5. The Registrar CAT, Hyderabad Bench.
6. All the counsel as listed above.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial Section)
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